

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

**CP(CAA)-1838/230-232/MB/2018**

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.07.2018**

NAME OF THE PARTIES: **INTELENET GLOBAL SERVICES PVT. LTD. &  
ANR.**

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

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ORDER  
16. CP(CAA)-1838/230-232/MB/2018

At request, list this matter on 23.8.2018

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)